

ITEM NOS.6+47

COURT NO.12

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Criminal) No. 380/2022

ARUN KUMAR CHATURVEDI & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

with

SLP (CRL.) Dy. No.17509/2023 (Item No. 47)

(IA No.87947/2023-CONDONATION OF DELAY IN FILING and IA
No.87942/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/
FACTS/ANNEXURES)

Date : 02-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Siddartha Dave, Sr. Adv.
Mr. Animesh Kumar, Adv.
Mr. Neeraj Shekhar, AOR
Mr. Nishant Kumar, Adv.
Mrs. Aprajita, Adv.

For Respondent(s) Mr. K.M. Nataraj, ASG
Mr. Sanjay Kr. Tyagi, Adv.
Mr. Rajan Kr. Chourasia, Adv.
Vatsal Joshi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP (CRL.) Dy. No.17509/2023

Issue notice returnable in two weeks.

Simultaneously, the petitioner may also serve the learned
counsel representing the respondent.

List Writ Petition alongwith this matter.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR